

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 22
IA No. 265/JPR/2019
IA No. 300/JPR/2020
CA No. 39/JPR/2021
In
CP No. 253/241-242/PB/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Mrs. Neena Ralhan

...Petitioner/Applicant

Versus

Intech Enterprises Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

ORDER

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, adjourned to 14.09.2021.

Sd-

(Raghu Nayyar)
Technical Member

July 15, 2021
H.A

Sd-

(Ajay Kumar Vatsavayi)
Judicial Member